

By E-MAIL

# **THE GAUHATI HIGH COURT AT GUWAHATI**

**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-76/1998/ 7068/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
✓ Smti. Pranita Rani Rajmedhi  
Member, MACT,  
Kamrup, Amingaon

Dated Guwahati, the 4<sup>th</sup> December, 2018.

Sub:- **Casual Leave with Station leave permission.**

Ref:- Your Email dated 30.11.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 03.12.2018 along with station leave permission from the morning of 03.12.2018 till the morning of 04.11.2018, has been ~~granted/rejected~~ <sup>rejected</sup>. The District and Sessions Judge, Kamrup, Amingaon will remain in charge of your Court and office in your absence.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

